Annexure -9

Name of the Corporate Debtor : Kerala Chamber of Commerce and Industry Date of Commencement of CIRP : 21.02.2022 List of other creditors (Other than financial creditors and operational creditors)

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Davidroots LLP - Arun

08.03.2022

10,23,56,131

David

Details of Claim received Details of claim admitted Amount Amount of any Amount of claim Amount Amount of mutual Total amount Amount Whether of Name of Creditor Date of claim not under Remarks, if any Amount Nature of covererd continge dues, of claim covererd by related admitted verificat receipt claimed Claim by security admitted party? nt claim that may guarantee interest ion be setoff Rent NIL NIL DCB Bank 08.03.2022 2,21,465 No NIL NIL 97,806 Interest calculated @ 24% compounded. deposit NIL Simple interest @12% admitted. 3,19,271 07.03.2022 NIL NIL 7,00,00,000 NIL NIL The claim is not admitted for the want 7.00.00.000 NIL of documents substantiating the claim. Dr Thomas K Paulose Only 50% admitted. Balance amount Award & can be claimed from Cherupushpam Compensati NIL NIL No 7,32,625 NIL NIL Films.Interest @ 10% on the award on 50% amount not calculated by the allowed claimant, hence not considered. Adv. Tom K Thomas 07.03.2022 14.65.250 7.32.625 Interior Amount spend on interior furnishing NIL No 9,86,800 NIL NIL NIL Furnishing NIL cannot be admitted. 06.03.2022 9,86,800 Dr.Ashok Cheriyan Award & Rent paid for another premise due to 2,86,70,463 Compensati NIL NIL No NIL NIL 66,76,265 R1 International (India) non delivery of the office space in KTC on Pvt Ltd 07.03.2022 3,53,46,728 NIL cannot be admitted. Award & 57,50,000 Compensati NIL NIL No NIL NIL 0 on NIL Lalu Samuel 08.03.2022 57,50,000 50% Arbitration cost is taken as AWARD 1,25,000 NIL NIL 1,25,000 No NIL NIL principal amount and balance amount FEE 50% can be claimed from Cherupushpam 07.03.2022 2.50.000 allowed films V Narayanan Kutty AWARD Loss of rent and arbitration expenses NIL NIL No NIL NIL ſ 2,87,950 FEE M U Vijavalakshmi 07.03.2022 2,87,950 NIL admitted

AWARD

FEE

10,23,56,131

NIL

NIL

No

NIL

NIL

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NIL

List of Creditors as on: 25.08.2022

(Amount in Rs)

10	M K Ali Koya	08.03.2022	5,73,39,000		Award & Compensati on	NIL	NIL	No	NIL	NIL	0	NIL	Loss of rent as per the arbitration award
11	Cherupushpam FilmsPvt Ltd	08.03.2022	1,36,64,082	1,31,41,261	Award	NIL	NIL		NA		5,22,821	NIL	Interest calculation statement not provided, Award claim
12	Dr.Thomas Mattathil	06.04.2022	35,97,000		Award & Compensati on	NIL	NIL	No	NIL	NIL	31,01,625	NIL	Stamp duty and registration charges not admitted, Damages as per arbitration award 470000 admitted, half of arbitration costs admitted as per arbitration award, rent claimed not admitted, case fees and expenses not admitted.
13	Sebastian George	23.04.2022	-		Award Compensati on	NIL	NIL	No	NIL	NIL	0	NIL	Arbitrator fee as per the Arbitartion Award claimed in Form CA admitted here
14	Schindler India Pvt Ltd	21.07.2022	52,85,024.00		Award Compensati on	NIL	NIL	No	NIL	NIL	0	NIL	Arbitration award passed by Sri. M N Krishnan in Arb Rqst No.2/2017 dtd 15-12-2020 for the amount due on the installation of elevators and escalators
TOTAL			29,66,47,236	21,44,79,294							8,22,42,942		